

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) The Vocational Training/Industrial Training Centres are mainly established and run by the concerned State Governments. Under two Centrally Sponsored Schemes the Union Government provided financial assistance on 50 : 50 basis to the State Government of Bihar for

- (i) Setting up two Industrial Training Institutes (ITIs) for women at Hazaribagh and Chaibasa; and
- (ii) Strengthening two, existing ITIs for women at Ranchi and Dumka by introducing new trades courses.

Setting up of National Institute for Consumer Research and Training

5490. SHRI L. RAMANA :
SHRI N. RAMAKRISHNA REDDY :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

- (a) whether there is any proposal to set up a National Institute for Consumer Research and Training in Hyderabad;
- (b) if so, the salient features thereof; and
- (c) the time by which the above institute is likely to be set up ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) The Ministry of Civil Supplies, Consumer Affairs & Public Distribution has no proposal to set up a National Institute for Consumer Research and Training in Hyderabad.

Infrastructural Development of Tourism in Darjeeling

5491. SHRI R.B. RAI: Will the Minister of TOURISM be pleased to state :

- (a) the details of schemes submitted by the State Government of West Bengal for the infrastructural development of tourism in Darjeeling during the last three years;
- (b) the details of the scheme approved out of them;
- (c) the details of the completed/on-going schemes; and
- (d) the financial assistance provided by the Union Government for the implementation of said schemes during the last three years ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (d) The Union Government received five proposals from the State Government of West Bengal seeking

financial assistance for development/promotion of tourism in Darjeeling during the last three years i.e. 1993-94, 1994-95 and 1995-96. The details of proposals received and sanctioned are given as under :—

Sl. No.	Name of the project/scheme	Year of Sanction	Amount sanctioned (Rs. in lakhs)
1.	Tourist lodge at Pashupati	1993-94	24.14
2.	Tea & Tourism Festival, Darjeeling	1994-95	4.28
3.	Maple tourist lodge at Darjeeling	1995-96	25.00
4.	Two Hover Crafts for Mirk Lake, Darjeeling	-do-	12.44
5.	Tea & Tourism Festival, Darjeeling	-do-	4.00

As reported by the State Govt., Schemes at Sl. Nos. 2 and 5 have been completed and the remaining projects/schemes are on-going.

Sugar Mills in Haryana

5492. DR. ARVIND SHARMA : Will the Minister of FOOD be pleased to state :

- (a) the details of sugar mills working in Haryana under various categories, location-wise;
- (b) whether licence was issued and funds were given by Union Government to set up a sugar mill at Gohana in Haryana some year back;
- (c) if so, the present status of the mill and details regarding the utilisation of the funds released for setting up of this mill;
- (d) whether the licence issued for this purpose is going to expire by the end of December, 1996; and
- (e) if so, the time by which this mill is likely to be started functioning ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The details of 12 sugar mills of Haryana which worked during the current sugar season 1995-96 (October-September) is given in the statement enclosed.

(b) and (c) A letter of intent was issued to M/s. The Haryana State Federation of Coop. Sugar Mills Ltd. on 7th December, 1993 for setting up a new sugar mill at Gohana, Distt. Sonapat in Haryana. The Central Government does not provide any loans for setting up of new sugar mills. The project is under implementation.

(d) The validity period of the letter of intent is expiring on 6th December, 1996.

(e) The Haryana State Federation of Coop. Sugar Mills Ltd. have not indicated any time frame for commissioning of the project.

STATEMENT**DETAILS OF SUGAR MILLS OF HARYANA WHICH WORKED DURING THE
CURRENT SUGAR SEASON 1995-96 (OCT.-SEPT.)**

S.No.	Name of sugar mills	Location	Sector
1.	M/s. Saraswati Sugar Mills	Yamuna Nagar, Distt. Ambala	Pvt.
2.	M/s. Piccadily Agro Industries Ltd.	Indri, Distt. Karnal	Pvt.
3.	M/s. The Karnal Coop. Sugar Mills Ltd.	Karnal, Distt. Karnal	Coop.
4.	M/s. Sonapat Coop. Sugar Mills Ltd.	Sonapat, Distt. Sonapat	Coop.
5.	M/s. Panipat Coop. Sugar Mills	Panipat, Distt. Panipat	Coop.
6.	M/s. The Palwal Coop. Sugar Mills Ltd.	Palwal, Distt. Fardabad	Coop.
7.	M/s. The Haryana Coop. Sugar Mills Ltd.	Rohtak, Distt. Rohtak	Coop.
8.	M/s. Meham Coop. Sugar Mills Ltd.	Meham, Distt. Rohtak	Coop.
9.	M/s. Shahabad Coop. Sugar Mills Ltd.	Shahabad Distt. Kurukshetra	Coop.
10.	M/s. The Kaithal Coop. Sugar Mills Ltd.	Kaithal, Distt. Kurukshetra	Coop.
11.	M/s. The Jind Coop. Sugar Mills Ltd.	Jind, Distt. Jind	Coop.
12.	M/s. The Bhuna Coop. Sugar Mills Ltd.	Bhuna, Distt. Hissar	Coop.

Telephone Facility in Villages of Haryana

5493. SHRI I.D. SWAMI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages Panchayats which have not yet been provided with telephone facilities in Haryana, district-wise and by when all these Panchayats are proposed to be provided this facility;

(b) the number of telephone exchanges in Haryana, district-wise;

(c) the number of Telephone Exchanges proposed to be converted into Electronic Exchanges during 1996-97, 1997-98;

(d) the number of people on the waiting list for telephone connections in the State, district-wise;

(e) the number out of these proposed to be provided connection during 1996-97, 1997-98; and

(f) the time by which all the waiting list is likely to be cleared ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (f) The information is being collected and will be laid on the Table of the House.

Weavers Working in Rural Areas

5494. DR. ASIM BALA : Will the Minister of LABOUR be pleased to state :

(a) whether any health coverage facilities are provided to weavers working in rural areas;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the other welfare measures provided to weavers of the handloom sector ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) and (c) A Health Package Scheme for handloom weavers has been started from 1992-93. The Scheme covers weavers both in the rural and urban areas. Under the Scheme, financial assistance is being provided to the weavers for treatment of weaving related diseases like Asthama, T.B., inflammation of alimentary system, and also for testing of eyes and spectacles etc.

(d) Infrastructural-facilities for supply of drinking water, workshed-cum-housing, maternity benefit to women weavers, additional compensation for permanent measures of family planning, Group Insurance etc. are the other welfare facilities provided for improving the conditions of weavers.